

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 26

CP 228/MB/2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **SUMAN K JHUNJHUNWALA V/s HIND RUBBER INDUSTRIES PRIVATE LIMITED**

Section 242(4), Sec. 241(1) of the Companies Act, 2013

ORDER

Counsel Rohit Gupta a/w Adv. Khushi Baliwala, Adv. Rima Desai, Adv. Jyotika Raichandani for the Respondent No.3 present.

Ld. Counsel for the Petitioner submits that they wish to place on record the Rejoinder to the Reply and seeks time. List this matter on Board on **09.08.2024**.

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**